

ITEM NO.4

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s).16557/2023

[Arising out of impugned final judgment and order dated 11-12-2023 in CRMWP No.19192/2023 passed by the High Court of Judicature at Allahabad]

RAJENDRA BIHARI LAL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 79143/2024 - EARLY HEARING APPLICATION

IA No. 264056/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 264057/2023 - EXEMPTION FROM FILING O.T.

Date : 02-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Siddhartha Dave, Sr. Adv.
Ms. Pallavi Sharma, AOR
Ms. Jemtiben A.O, Adv.

For Respondent(s) Mr. K.M. Nataraj, A.S.G.
Mr. Akshay Amritanshu, AOR
Ms. Drishti Rawal, Adv.
Ms. Drishti Saraf, Adv.
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

Mr. Abhishek Vikram, AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the month of October, 2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(POOJA SHARMA)
COURT MASTER (NSH)